

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

4. I.A. 1111/2024
IN
C.P. (IB)-31(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.03.2024**

NAME OF THE PARTIES: Oriental Bank of Commerce

VS

Hotel Reeva Private Limited

SECTION 7 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A. 1111/2024

1. Adv. Bhupendra Dave for the Liquidator is present through VC.
2. The above application has been filed by Liquidator for taking on record
15th progress report for the quarter ended on 31.12.2023.
3. Heard the counsel and accordingly, the report is taken on record. As no
further orders are required, I.A. **allowed** and stands **disposed of**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)